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**ANNEXURE-A**

**SIDHARTHA BUILDHOME PRIVATE LIMITED**  
**(Undergoing Corporate Insolvency Resolution Process)**

**Financial Creditors as on Insolvency Commencement Date i.e. 04.03.2021**

**(Updated upto 21.10.2021)**

S.No.	Name of Financial Creditor	Amount Claimed (In INR)	Amount Admitted (In INR)	Details of Security
1.	Punjab National Bank	1,103,136,105	1,103,136,105	Kindly refer to <b>Note-1</b> below
2.	Punjab & Sind Bank	634,966,269	634,966,269	Kindly refer to <b>Note-2</b> below
3.	Financial Creditors in a Class (Homebuyers)	8,436,165,177	7,003,858,299	-
	<b>Total</b>	<b>10,174,267,551</b>	<b>8,741,960,673</b>	



**DEVENDRA SINGH**  
**RESOLUTION PROFESSIONAL**  
**IN THE MATTER OF SIDHARTHA BUILDHOME PRIVATE LIMITED**  
**(UNDERGOING CORPORATE INSOLVENCY RESOLUTION PROCESS)**

**REGN. NO.:** IBBI/IPA-002/IP-N00001/2016-17/10001

**REGD. ADD:** Assotech Business Cresterra, Office No. 216, 2<sup>nd</sup> Floor, Tower-1, Sector-135, NOIDA, Uttar Pradesh 201305

**EMAIL ID:** dev\_singh2006@yahoo.com , cirp.sbpl@gmail.com

**MOB.:** 9810331877, 9810339416

**PLACE: NOIDA**

**DATED: 21.10.2021**

**NOTE-1****SIDHARTHA BUILDHOME PRIVATE LIMITED**  
**(Undergoing Corporate Insolvency Resolution Process)****NOTE-1****DETAIL OF SECURITY INTEREST IN FAVOUR OF PUNJAB NATIONAL BANK**  
**As on Insolvency commencement date 04.03.2021**

1. Exclusive Charge on the fixed and movable asset of the Estella Project. Equitable mortgage on the Estella Project land belongs to Ish Kripa Properties Pvt Ltd measuring 9.225 acres & construction thereon.
2. **Personal Guarantee**
  - Mr. Sidharth Chauhan
  - Mr. Randhir Singh
3. **Corporate Guarantee**  
Corporate Guarantee of Ish Kripa Properties Pvt Ltd

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Floor, Tower-1, Sector-135, NOIDA, Uttar Pradesh 201305**EMAIL ID:** [dev\\_singh2006@yahoo.com](mailto:dev_singh2006@yahoo.com), [cirp.sbpl@gmail.com](mailto:cirp.sbpl@gmail.com)**MOB.:** 9810331877, 9810339416**PLACE: NOIDA****DATED: 21.10.2021**

**NOTE-2****SIDHARTHA BUILDHOME PRIVATE LIMITED**  
**(Undergoing Corporate Insolvency Resolution Process)****NOTE-2****DETAIL OF SECURITY INTEREST IN FAVOUR OF PUNJAB AND SIND BANK**  
**As on Insolvency commencement date 04.03.2021**

1. Exclusive charge by way of Equitable Mortgage of project land along with proposed superstructure thereon falling under Phase II admeasuring 4.647 acres in the revenue estate of village Wazirpur, situated at Sector-95, Tehsil & Distt-Gurgaon, Haryana.
2. First Charge by way of Hypothecation of all the Movable Project Assets of NCR Phase II, Sector 95, Gurgaon created/to be created both present and future.

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